



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

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Subject:- Appointment of Law Officers.

GOVERNMENT ORDER NO: 863 -LD(A) OF 2017.
D A T E D: 22 - 02 - 2017.

Sanction is accorded to the appointment of following Advocates as Law Officers in the Jammu wing of High Court:-

S.No.	Name of the Law Officer S/Shri	Designation
1.	Wasim Sadiq Nargal	Sr. Additional Advocate General
2.	Amit Chopra	Government Advocate

The said appointment shall be governed by the terms and conditions as laid down in the Government Order No. 1906-LD (A) of 2015 dated 22-06-2015.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA

No: LD(A) 2016/35

Dated: 22 - 02 - 2017.

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Principal Secretary to Hon'ble Chief Minister, J&K, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. Director Information, J&K, Jammu.
5. Director Litigation, Jammu.
6. All officers of the Department of L, J&PA.
7. All concerned Law Officers.
8. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.

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22.02.2017

9. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
10. Government Order file.
11. Concerned file.

Ashish Gupta
22-02-17

(Ashish Gupta)
Assistant Legal Remembrancer,
Department of Law, J & PA.

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22.02.2017